

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2720/2002

Tuesday, this the 22nd day of October, 2002

Hon'ble Shri Justice V S Aggarwal, Chairman
Hon'ble Shri M P Singh, Member (A)

(2)

Shri V.K.Yadav
Asstt. Engineer (C)
Constrn. Divn. No.1, CPWD, Curzon
Road (Barracks), Kasturba Gandhi Marg
New Delhi

..Applicant

(By Advocate: Shri Sohan Lal)

Versus

1. Union of India
through its Secretary
Ministry of Urban Affairs &
Poverty Alleviation, GOI,
Nirman Bhawan, New Delhi
2. Director General of Works
CPWD, Nirman Bhawan
New Delhi
3. The Chief Engineer (P&P)
CPWD, Curzon Road Barracks
Kasturba Gandhi Marg,
New Delhi

..Respondents

O R D E R (ORAL)

Justice V S Aggarwal:

The applicants seeks the benefit of Assured Career Progression Scheme alleging that he has completed 24 years of service. His juniors have been given the above-said benefit in terms of the Scheme which came into being on 9.8.1999, but the claim of the applicant has not been considered.

2. In this regard, the applicant pleads that he had received a letter dated 28.8.2002 from the Deputy Director (CR Cell) from the office of the Director General of Works that the confidential reports of the applicant for the year 1996-97 and 2001-2002 are not

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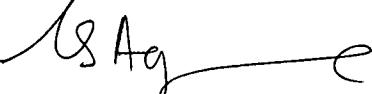
available. The applicant had already submitted his representation in this regard, a copy of which is placed at Annexure P-5.

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3. Taking stock of the totality of the facts referred to the above, at this stage without expressing any opinion on the merits of the matter, it is directed that the decision on the said representation of the applicant should be taken preferably within four months from the date of receipt of a certified copy of the present order by respondent No.2. It should be a speaking order and the same should be conveyed to the applicant.

4. Subject to aforesaid, OA is disposed of.


(M P Singh)
Member (A)


(V S Aggarwal)
Chairman

/sunil/